

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**Criminal Revision No.877 of 2018**

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Dilip Kumar Jha	...	...	<b>Petitioner</b>
<b>Versus</b>			
The State of Jharkhand & Ors.	...	...	<b>Opposite Parties</b>

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**CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR**

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For the Petitioner	: Mr. Amit Kumar Sinha, Adv.
For the State	: Mr. Pran Pranay, A.P.P.

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The matter was taken up through Video Conferencing. Learned counsel for the parties had no objections with it and submitted that the audio and video qualities are good.

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**10/09.09.2021:** As jointly prayed for, put up this case on 14.09.2021.

**(Rajesh Kumar, J.)**

Amar/-